NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

8R 37

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 277 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Smorr Chip Ret 41

SECTION OF THE COMPANIES ACT: ______ OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAMI

DESIGNATION

SIGNATURE

Ashish Paevani Rusein pseciate Mar

<u>Common Order</u> <u>TCSP 277/230-232/NCLT/MB//MAH/2017</u> <u>TCSP 278/230-232/NCLT/MB//MAH/2017</u>

Company Petitions are allowed vide separate order.

Sd/-

M. K. SHRAWAT

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)